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- * **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ MAT.APP.(F.C.) 245/2018 & CM. APPL. 9963/2020, 40938/2022
SHRUTI AGARWAL Appellant
Through: Mr. Ibad Mushtaq and Mr. Fuzail A. Ayyubi, Advocates
- versus
- LUV CHAUDHARY Respondent
Through: Ms. Geeta Luthra, Senior Advocate with Mr. Aadarsh Kothari and Mr. Anuj Singh, Advocates
- + MAT.APP.(F.C.) 282/2018 & CM. APPL. 22397/2022
LUV CHAUDHARY Appellant
Through: Ms. Geeta Luthra, Senior Advocate with Mr. Aadarsh Kothari and Mr. Anuj Singh, Advocates
- versus
- SHRUTI AGARWAL Respondent
Through: Mr. Ibad Mushtaq and Mr. Fuzail A. Ayyubi, Advocates

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

10.01.2023

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1. Request for adjournment is made on behalf of the wife on the ground that her father is admitted to hospital.
2. At request, renotify on 25.01.2023.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

JANUARY 10, 2023/'rs'